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Title: Shri Saugata Roy made a statement in explanation of his resignation from the Council of Ministers.

PROF. SAUGATA ROY (DUM DUM): Thank you, Sir. Since I have not yet been assigned a new division number, I am speaking from here with your permission.

MR. CHAIRMAN: Yes, you are allowed.

PROF. SAUGATA ROY : Sir, under Rule 199 (1), I am giving a statement in explanation of my resignation from the Council of Ministers. The Statement is here.

I submitted my resignation from the Council of Ministers to the Prime Minister on 21st September, 2012.

The Government of India took a unilateral decision recently on 14th September, 2012 to increase the price of diesel by Rs.5 per litre. It was also decided by the Government to limit the number of subsidized cylinder per family to six per year. ...(*Interruptions*)

As rise in price of diesel would increase cost of public transport and the reduction in the number of subsidized LPG cylinder would put tremendous load on middle class and lower middle class people, our party, All India Trinamool Congress, protested against these decisions.

In the mean time, the Government decided to allow 51 per cent Foreign Direct Investment (FDI) in multi-brand retail, *â€¦!

MR. CHAIRMAN : That is not part of the statement. Shri Roy, please do not deviate from the statement.

PROF. SAUGATA ROY : You should not be so severe in editing and revising my statement. After all, I am no longer a Minister. Let me speak out.

MR. CHAIRMAN: You are allowed to make a statement, the text of which you have given here.

PROF. SAUGATA ROY: Please allow expression of the sentiment of a Member.

MR. CHAIRMAN: What is not in the text of the statement will not go on record. You know that.

PROF. SAUGATA ROY : I am repeating my revised statement.

In the meantime, the Government decided to allow 51 per cent Foreign Direct Investment (FDI) in multi-brand retail.

Therefore, our party, All India Trinamool Congress, which was an alliance partner of the Government, decided to withdraw support to the Government. consequently, all the Ministers of our party and myself have resigned from the council of Ministers.

All I want to say is that my statement – one submission on which you may give a ruling – has been severely edited and revised.

MR. CHAIRMAN: Nothing will go on record.

*(Interruptions) *â€¦!*

MR. CHAIRMAN: It will not go on record.

(Interruptions) â€¦!*

MR. CHAIRMAN: Hon. Member, you may take your seat. This is not going on record.

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*(Interruptions)*â€¦!*

12.08 hrs

*At this stage, Shri A.K.S. Vijayan and some other hon. Members came
and stood on the floor near the Table.*

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